


NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/26/2016
NAME OF THE PETITIONER(S) : S. Ramaniklal Pandia & another
NAME OF THE RESPONDENT(S) : United Pharma (India) Private Limited & 4 others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
①	Keerthi Krishna Priyadaashini N	Counsel for Petitioners	

ORDER

Counsel for petitioner present. Counsel for respondents called but was absent. No representation. Counsel for petitioner stated that the talks for settlement has reached a final stage and prayed for time to make submissions in this regard. Time is enlarged at request. Put up on 13.03.2018.

-sd-
(S VIJAYARAGHAVAN)
Member(Technical)

-sd-
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc